

'Kannadigas are not intolerant': Siddaramaiah on Bengaluru IAF officer road rage videos

Karnataka Chief Minister Siddaramaiah on Tuesday strongly condemned the recent assault of a Kannadiga resident in CV Raman Nagar, Bengaluru, by Wing Commander Shiladitya Bose. The altercation, which reportedly began over a minor vehicle-related issue, escalated when Bose allegedly made derogatory remarks about Karnataka and its people on social media. The Chief Minister, in a statement shared on X (formerly Twitter), said the remarks were "unwarranted and inflammatory," and amounted to a disrespect of Karnataka's inclusive and dignified culture. "Kannadigas are proud of their mother tongue, but we are not parochial or intolerant. It is not in our culture to attack or abuse others over linguistic matters," he said. Siddaramaiah emphasized Karnataka's long-



standing tradition of embracing people from across the country, stating that the state has always treated outsiders with respect and accepted them as its own. "The inclusive spirit of this land is well documented in history," he added. He also criticized certain national media outlets for

amplifying a "baseless accusation" made by an individual, which he said has caused "pain and anguish" to Kannadigas. "It is deeply regrettable that some media houses, ignoring professional ethics, have irresponsibly tarnished the dignity of an entire state," the statement read. Urging citizens to remain calm, the Chief Minister appealed to Kannadigas not to succumb to provocation or emotion. "Let us uphold the law and maintain peace," he said, adding that the government stands firmly for justice and dignity. Siddaramaiah said he has directed the Commissioner of Police to take appropriate legal action against those involved, irrespective of their status or position. "The State Government is treating this matter with utmost seriousness and is committed to ensuring justice for the victim," he said.

Home Minister calls Pahalgam attack a major lapse, urges swift action against terrorists

Karnataka Home Minister G Parameshwara on Wednesday strongly condemned the terror attack in Pahalgam, Jammu and Kashmir, that claimed the lives of at least 26 people, describing it as a serious breakdown in both security and intelligence. Calling it a "glaring failure" of the country's intelligence apparatus, Parameshwara expressed shock over how the attack could occur despite India's otherwise robust military intelligence setup. "We have a capable and experienced intelligence network that has proven itself in the past. What's puzzling is how such a breach went undetected — where did the terrorists come from, and how did they reach the spot unnoticed?" he asked while speaking to the media. The Minister demanded that the Union government immediately trace the group responsible and ensure they are neutralised without hesitation. "This



should be treated with utmost urgency. The perpetrators must be dealt with mercilessly," he said. Comparing the scale of the Pahalgam tragedy to the 2019 Pulwama attack, where 47 soldiers lost their lives, Parameshwara noted that the country had not seen such a large-scale terror strike since then. "This is deeply worrying, especially given reports that Hindu pilgrims were specifically targeted," he said. He reiterated that while security forces were in place, the terrorists seemed to have completely bypassed military surveillance. "This wasn't just a lapse in protection — it was enabled by a failure in intelligence," he remarked.



'Where is intelligence? Where is surveillance?': Congress Priyank Kharge questions Centre on Pahalgam attack

The attack, carried out by terrorists at Baisaran meadow in Pahalgam on Tuesday, is one of the deadliest in the Valley since the 2019 Pulwama strike. In the aftermath of the Pahalgam terror attack, Karnataka Minister and Congress leader Priyank Kharge on

Wednesday launched a blistering attack on the BJP-led central government for the "security lapses", questioning the role of the Home Minister and intelligence agencies. The attack, carried out by terrorists at Baisaran meadow in Pahalgam on Tuesday, is one of the dead-

liest in the Valley since the 2019 Pulwama strike in which 40 CRPF jawans were killed. In a post on X, Kharge said, "When the so-called Chanakya Home Minister is busy toppling governments, breaking parties and rigging elections, this is what happens. Where is the intelli-

gence? Where is the surveillance? Where is James Bond Doval?" "Whether #pulwama or #pahalgam in both cases, security lapses were flagged beforehand. Both ignored. And shockingly the BJP government has cut over 1.8 lakh army personnel since COVID to save

money. If Manyavar Amit Shah had shown the same interest to monitor foreign threats as he does to snoop on opposition party leaders or making Jay Shah, ICC President, maybe China wouldn't be squatting on Indian land and maybe this unfortunate attack could've

been prevented," the Congress leader said. "I hope this time the media will respond better and more responsibly than it did for Pulwama. This Government will downplay the incident, will underreport the casualties, will definitely use this tragedy to stir communal

tension or blame Congress as usual. Does the PM have the guts to order HM Shah's resignation? Will the RSS' aggression be limited only to Vijayadashami Utsav speeches and aggression on minorities and Dalits? Do they have it in them to show the PM the door?" he said.

Bengaluru techie on family vacation shot dead in Pahalgam terror attack: Report

A terror attack in Pahalgam, Jammu and Kashmir, has claimed the life of yet another tourist from Karnataka, taking the death toll from the state to three. The latest victim is S Madhusudhan Rao, a software engineer from East Bengaluru's Ramamurthy Nagar, who was shot dead while sitting alone during a family trip on Sunday, reported Deccan Herald. According to report, Rao had moved to Bengaluru three years ago from Kavali town in Nellore district, Andhra Pradesh. He was employed with IBM and had been holidaying in Kashmir with his wife, son, and daughter, along with three other families. His family had briefly stepped away to collect food when the attackers struck. While they survived the incident, Rao succumbed to the gunfire. Tragically, Rao is the third



person from Karnataka to lose his life in the region in recent days. Among the other victims were Bharath Bhushan, a resident of Mattikere in Bengaluru, and Manjunath Rao, a realtor from Shivamogga. Bhushan had been vacationing with his wife Sujatha and their three-year-old son when he was fatally shot at close range.

His wife and child survived the attack. In a separate but similarly horrifying incident, Manjunath Rao was also killed while travelling in the area with his family. Details of the circumstances surrounding his death remain limited. Police sources said a team visited Madhusudhan Rao's residence in Ramamurthy Nagar but

found it locked. Authorities have arranged to fly his body to Chennai, after which it will be handed over to his family in Andhra Pradesh. The series of killings has cast a dark shadow over the region's growing tourism industry and has reignited concerns about the safety of civilians visiting conflict-prone areas in Kashmir.

'Asked them not to go there': Mother of Pahalgam terror attack victim from Karnataka

The family of Manjunath Rao, one of the victims of the Pahalgam terror attack in Jammu and Kashmir, is grappling with the pain of a trip that ended in tragedy. His mother recalled how the family had urged him not to travel to Kashmir, only to now find themselves waiting for his mortal remains to return home to Shivamogga, news agency PTI reported. Still in shock, said the family had expressed concern about the trip. "They left last Friday. I had told them not to go, but they convinced me it would be fine," she said. "They said they'd be travelling to remote areas, and we hadn't heard from them for two days. Then we got the news while watching TV. Several leaders have come to meet us since." "Yesterday was the worst day of our lives. My sister and her son are safe, but her husband is no more," Manjunath's brother-in-law Pradeep said on Wednesday, speaking to



ANI. "We are expecting the body to arrive by tomorrow morning," Manjunath, who had travelled with his family as part of a package tour, was among the 26 people killed when terrorists opened fire on a group of tourists near Pahalgam. The group had arrived in Kashmir on April 8 and was scheduled to return on April 24. His family members said Manjunath had been in regular contact until two days before the attack. "He had messaged the family group, wishing our mother a happy anniversary," said his sister. "Pallavi, his sister-in-

law, had also called us. The last we heard, they were headed to a remote area." According to news agency PTI, security agencies on Wednesday released sketches of three individuals believed to be involved in the deadly terror attack near Pahalgam in south Kashmir, which claimed the lives of 26 people, most of them tourists. Officials have identified the suspects as Pakistani nationals, Asif Fauji, Suleman Shah, and Abu Talha. They are known to have operated under code names Moosa, Yunus, and Asif, respectively.

CHANGE OF NAME

I P U T T A S W A M Y THIMMAPPA alias P U T T A S W A M Y T S/O Thimmappa B R, R/O # 95, 15th Cross, Bandappa Garden, Gokula Extn., Bangalore, Karnataka - 560054, have changed my name and shall hereafter be known as A A D I P U T T A S W A M Y THIMMAPPA.

CHANGE OF NAME

I H U L I G E M M A W/O Ramesh, R/O # 66, S.C Colony, Jageer Jadaladinni, Jagir-Jadaladinni, Raichur, Karnataka - 584129, have changed my name and shall hereafter be known as R. UMA.

CHANGE OF NAME

I J V E N K A T E S H S/O Jayarama R/O # 349, Near V C N C o m p l e x, Bhuvaneshwari Nagar, Attibele, Anekal, Bangalore, Karnataka - 562107, have changed the name of my minor son MOHIT VENKATESH aged 16 years and he shall hereafter be known as A V Y A N S R U J A N E K K E.

"Killed The Monster": What Ex-Police Chief's Wife Reportedly Told Neighbour

Bengaluru: Pallavi, the wife of ex-Karnataka police chief Om Prakash - stabbed to death and found in a pool of blood at his home Sunday - confessed to his murder in a video call to a neighbour, sources told NDTV Monday afternoon. She reportedly told her neighbour "I have killed the monster". Om Prakash and Pallavi reportedly had a fight Sunday, around 3.30 pm, after which she allegedly threw chilli powder to incapacitate him, tied him up, and stabbed him multiple times. According to sources, Pallavi then video-called the neighbour, who is the wife of another cop, and told her she had killed her husband. The neighbour informed her husband. And when police



reached Om Prakash's residence, they promptly detained Pallavi and the couple's daughter. Pallavi and the daughter, Kruthi, have since been questioned for over 12 hours. A medical examination has confirmed Om Prakash was

stabbed with two knives. A preliminary investigation suggests Pallavi and Om Prakash fought over some real estate he had transferred to a family member, and that the ex-top cop was killed in the aftermath. A case has been filed based on a com-

plaint by Om Prakash's son, Kartikeya. The son has said his mother and sister both suffer from depression and had previously threatened to kill his father. Following the threats, Om Prakash moved to his sister's home, but had been brought back 48 hours earlier, against his better

judgement, by the daughter. He said he was away at an event in Domlur when neighbours summoned him home, and that he returned to find the police present and his father in a pool of blood. "My mother, Pallavi, and my sister, Kruthi, have been suffering from depression and used to fight with my father frequently. I strongly suspect that they are involved in the murder of my father," he said in his police complaint. Om Prakash, originally from Bihar, holds a master's degree in Geology. He became the Director General of Police of Karnataka in March 2025. Earlier, he had served as the chief of the Fire and Emergency Services and Home Guards.

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF CREDITAIL TECHNOLOGIES PRIVATE LIMITED	
1	Name of corporate person CREDITAIL TECHNOLOGIES PRIVATE LIMITED
2	Date of incorporation of corporate person 07 th April, 2022
3	Authority under which corporate person is incorporated/ registered The Registrar of Companies-Bangalore
4	Corporate identity number / limited liability identity number of corporate person U72500KA2022PTC159794
5	Address of the registered office and principal office (if any) of corporate person No. 133/2, 4th Floor, Janardhan Towers, Residency Road, Bangalore, Karnataka, India, 560025.
6	Liquidation commencement date of corporate person 21 st April, 2025
7	Name, address, email address, telephone number and the registration number of the liquidator Mrs. Kala Agarwal, IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734 Address: 801, Embassy Centre, Jammalal Bajaj Road, Nariman Point, Mumbai- 400021. E-mail: pcskalaagarwal@gmail.com Mobile: 07021597117 / 9819888185
8	Last date for submission of claims 20 th May, 2025
Notice is hereby given that the Creditail Technologies Private Limited has commenced voluntary liquidation on 21 st April, 2025.	
The stakeholders of Creditail Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 20 th May, 2025, to the liquidator at the address mentioned against item 7.	
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.	
Submission of false or misleading proofs of claim shall attract penalties.	
Sd/- Kala Agarwal, IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734 Date: 23 rd April, 2025 Place: Mumbai	

